

(7)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/172/ (IB)/2017
NAME OF THE PETITIONER(S) : ARIES ENTERPRISES
NAME OF THE RESPONDENT(S) : AUGUSTAN TEXTILE COLOURS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A.G.SATHYANARAYANAM A.M.MYSAMY	For Petitioner	M. S. M.
2.	S.SARAVANAN. G. Ramakrishnan.	For Respondent	G. Ramakrishnan

ORDER

Counsel representing both the parties present. Both the counsels submitted the parties have settled and the payment as claimed by the petitioner was accepted. Both the counsel filed a Joint Memo stating that the matter has been compromised between the parties. The Joint Memo is taken on record. In the circumstances, the matter is **closed**.

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(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)